

MINUTES OF NORMS COMMITTEE (NC-7) OF
'PLASTIC & RUBBER PRODUCTS'
MEETING NO. 40/AM13
HELD ON 02.01.2013
UNDER CHAIRMANSHIP OF
DR. L.B. SINGHAL, ADDITIONAL DGFT

Meeting No. 40/87-NC-7/2012 of **NORMS COMMITTEE (NC-7) dealing with 'Chapter 39 and 40 of ITC (HS) Code' held on 02.01.2013** under the Chairmanship of Dr. L.B. Singhal, Addl. DGFT, Udyog Bhawan, New Delhi-110011. Following officers attended the Meeting:

- 1) Shri A.K. Agarwal, Addl. Industrial Adviser, D/o C&PC
- 1) Shri Nand Lal, Senior Development Officer, DIPP
- 2) Shri Krishan Kumar, Deputy DGFT and Convener
- 3) Shri S.N. Sharma, FTDO

2. Committee confirmed Minutes of NC Meeting No. **39/AM13 held on 28.12.2012.**

3. Committee, after deliberations, **approved** following cases and RLA concerned shall take consequential action as per Foreign Trade Policy/Procedures.

MANUAL CASES

Case No. A-196	SHALIMAR PAINTS LTD.	HQ F. No. 01/87/050/00480/AM08/DES-VII	Status: Deferred
NC No.: 40/AM13 Dated: 02.01.2013	Adv. Lic. No. 0310449522 dated 07.11.2007	RLA F. No. 03/95/040/01427/AM07	

Request: **Fixation of adhoc norms for the export product “Primer, Zinc Rich Epoxy; Epigard HS Zinc Rich Primer”.**

Decision: A D/L was issued by DIPP to firm on 18.09.2012. This was followed by Reminders from DGFT on 26.09.2012 and 07.11.2012 giving 15 days time for submission of information. Reply still awaited from the firm. Hence, the Committee decided to issue another Reminder to firm giving 15 days time to furnish reply.

Deferred for three weeks.

Case No. A-197	GARWARE POLYESTER LTD.	HQ F. No. 01/87/050/00450/AM12/DES-VII	Status: Deferred
NC No.: 40/AM13 Dated: 02.01.2013	Adv. Lic. No. 0310681659 dated 13.02.2012	RLA F. No. 03/94/040/00949/AM12	

Request: **Fixation of adhoc norms for the export product “Extruction Coated Thermal BOPP Film”**

Decision: A D/L No. 46011/49/2012-PC.II dated 05.12.2012 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder to firm giving 15 days time for submission of information.

Deferred for three weeks.

						Total	26,859,425.00	600,882.00
<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Total exemption from Customs duty</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	38231900	DIMER ACID BASIC AMINE	100000.800	K.G	8,198,069.00	183,402.00 US Dollars	0.00	Value & Qty
2	29212990	POLYETHYLENE HEXA AMINE (PEHA) BASIC AMINE	75585.400	K.G	14,858,013.00	332,394.00 US Dollars	0.00	Value & Qty
3	38231900	INDUSTRIALL MONO CARBOXYLIC FATTY ACID BASIC AMINE	4239.800	K.G	98,518.00	2,204.00 US Dollars	0.00	Value & Qty
				Total	23,154,600.00	518,000.00		

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/34/2010-PC.II dated 18.12.2012, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Reactive Polyamide Resin with free Amino Groups and Viscosity at 25 ⁰ C 125 to 750 Poises (Synpol 140)	1 kg	1. Dimer Acid	0.684 kg
		2. Penta Ethylene Hexa Amine (PEHA)	0.517 kg
		3. Industrial Mono Carboxylic Fatty Acid	0.029 kg

Case No.: 9/45/87-ALC1/2011	Party Name:D. R. COATS INK & RESINS PVT. LTD.	Meet No/Date:40/87-ALC1/2012 02.01.2013	Status: Approved
HQ File :01/87/050/00360/AM12/	RLA File :03/94/040/00848/AM12/	Lic.No/Date:0310673279 28.12.2011	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB/FOR (in Currency of realisation)</i>
1	39089090	62/0- REACTIVE POLYAMIDE RESIN WITH FREE AMINO GROUPS AND VISCOSITY AT 25 C 125 TO 750 POISES (SYNPOL 140)	146200.000	K.G	32154906.00	611310.00 US Dollars
				Total	32,154,906.00	611,310.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Total exemption from Customs duty</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	38231900	DIMER ACID BASIC ACID	100000.800	K.G	12,098,105.00	230,002.00 US Dollars	0.00	Value & Qty
2	29212990	PENTA ETHYLENE HEXA AMINE (PEHA) BASIC AMINE	75585.400	K.G	15,505,586.00	294,783.00 US Dollars	0.00	Value & Qty
3	38231900	INDUSTRIAL MONO CARBOXYLIC FATTY ACID BASIC ACID	4239.800	K.G	115,983.00	2,205.00 US Dollars	0.00	Value & Qty
				Total	27,719,674.00	526,990.00		

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/34/2010-PC.II dated 18.12.2012, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Reactive Polyamide Resin with free Amino Groups and Viscosity at 25 ⁰ C 125 to 750 Poises (Synpol 140)	1 kg	1. Dimer Acid	0.684 kg
		2. Penta Ethylene Hexa Amine (PEHA)	0.517 kg
		3. Industrial Mono Carboxylic Fatty Acid	0.029 kg

3	Case No.:22/51/87-ALC1/2011	Party Name:SANKHLA POLYMERS (P) LTD.,	Meet No/Date:40/87-ALC1/2012 02.01.2013	Status: Deferred
	HQ File :01/87/050/00467/AM12/	RLA File :07/24/040/00437/AM12/	Lic.No/Date:0710085942 02.02.2012	Defer Date:23.01.2013
	Decision: A D/L No. 46011/33/2009-PC.II dated 20.12.2012 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder to firm giving 15 days time for submission of information.			

4	Case No.:4/5/87-ALC1/2012	Party Name:SRF LIMITED	Meet No/Date:40/87-ALC1/2012 02.01.2013	Status: Deferred
	HQ File :01/87/050/00033/AM13/	RLA File :04/24/040/00212/AM11/	Lic.No/Date:0410135107 27.03.2012	Defer Date:16.01.2013
	Decision: The firm had submitted its consolidated reply on 10.12.2012, a copy of which was forwarded to D/o C&PC on 14.12.2012. Comments of D/o C&PC are awaited.			

Case No.:5/5/87-ALC1/2012	Party Name:SRF LIMITED	Meet No/Date:40/87-ALC1/2012	Status: Deferred
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5			02.01.2013	
	HQ File :01/87/050/00034/AM13/	RLA File :04/24/040/00248/AM11/	Lic.No/Date:0410135112 27.03.2012	Defer Date:16.01.2013
Decision: The firm had submitted its consolidated reply on 10.12.2012, a copy of which was forwarded to D/o C&PC on 14.12.2012. Comments of D/o C&PC are awaited.				

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Case No.:10/5/87-ALC1/2012		Party Name:D. R. COATS INK & RESINS PVT. LTD.		Meet No/Date:40/87-ALC1/2012 02.01.2013		Status: Approved		
HQ File :01/87/050/00039/AM13/		RLA File :03/94/040/01073/AM12/		Lic.No/Date:0310689251 02.04.2012		Defer Date:		
Application: Request is for adhoc norms for following:								
Sl.No.	ITCHS Code	EXPORT ITEM		Qty	UOM	FOB/FOR (Rs.)	FOB/FOR (in Currency of realisation)	
1	39089090	62/0- REACTIVE POLYAMIDE RESIN WITH FREE AMINO GROUPS AND VISCOSITY AT 25 C 125 TO 750 POISES. --		500000.000	K.G	94125000.00	1875000.00 US Dollars	
					Total	94,125,000.00	1,875,000.00	
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Total exemption from Customs duty	Limiting Factor (Value/Qty/Value & Qty)
1	38231900	DIMER ACID Basic Acid	342000.000	K.G	34,336,800.00	684,000.00 US Dollars	0.00	Value & Qty
2	29212990	PENTA ETHYLENE HEXA AMINE (PEHA) Basic Amine	258500.000	K.G	46,441,475.80	925,129.00 US Dollars	0.00	Value & Qty
3	38231900	INDUSTRIAL MONO CARBOXYLIC FATTY ACID Basic Acid.	14500.000	K.G	363,950.00	7,250.00 US Dollars	0.00	Value & Qty

				Total	81,142,225.80	1,616,379.00		
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Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/34/2010-PC.II dated 18.12.2012, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Reactive Polyamide Resin with free Amino Groups and Viscosity at 25 ⁰ C 125 to 750 Poises (Synpol 140)	1 kg	1. Dimer Acid	0.684 kg
		2. Penta Ethylene Hexa Amine (PEHA)	0.517 kg
		3. Industrial Mono Carboxylic Fatty Acid	0.029 kg

Case No.:21/5/87-ALC1/2012	Party Name:SPECIALITY POLYMERS PVT. LTD., NO.1, NAVARANG	Meet No/Date:40/87-ALC1/2012 02.01.2013	Status: Approved
HQ File :01/87/050/00050/AM13/	RLA File :03/95/040/01090/AM12/	Lic.No/Date:0310689756 04.04.2012	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB/FOR (in Currency of realisation)
1	39069090	62/0- DIPICRYL MLC -ACRYLIC COPOLYMER EMULSION HAVING SOILD CONTENT 52 + / - 2%	1000000.000	K.G	71760000.00	1495000.00 US Dollars
				Total	71,760,000.00	1,495,000.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Total exemption from Customs duty	Limiting Factor (Value/Qty/Value & Qty)
1	29161210	BUTYL ACRYLATE MONOMER	205200.000	K.G	22,161,600.00	461,700.00 US Dollars	0.00	Value & Qty
2	29161400	METHYL METHACRYLATE MONOMER	318900.000	K.G	37,885,320.00	789,277.50 US Dollars	0.00	Value & Qty
3	39011001	HDPE BLOW MOULDING GRADE	36000.000	K.G	1,555,200.00	32,400.00 US Dollars	0.00	Value & Qty
				Total	61,602,120.00	1,283,377.50		

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/16/2011-PC.II dated 13.12.2012, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Acrylic Copolymer Emulsion having solid content 52+/-2% (Dipicryl MLC)	1 kg	1. Butyl Acrylate Monomer	0.2052 kg
		2. Methyl Methacrylate	0.3189 kg
		3. HDPE Granules	As per packing policy

Case No.:4/12/87-ALC1/2012	Party Name:SRF LIMITED	Meet No/Date:40/87-ALC1/2012 02.01.2013	Status: Deferred
HQ File :01/87/050/00101/AM13/	RLA File :04/24/040/00361/AM11/	Lic.No/Date:0410136625 22.05.2012	Defer Date:16.01.2013

Decision: A copy of application has been forwarded to D/o C&PC on 15.06.2102. Comments of D/o C&PC are awaited.

9	Case No.:1/14/87-ALC1/2012	Party Name:SRF LIMITED	Meet No/Date:40/87-ALC1/2012 02.01.2013	Status: Deferred
	HQ File :01/87/050/00106/AM13/	RLA File :04/24/040/00121/AM10/	Lic.No/Date:0410136832 29.05.2012	Defer Date:16.01.2013
	Decision: The firm had submitted its consolidated reply on 10.12.2012, a copy of which was forwarded to D/o C&PC on 14.12.2012. Comments of D/o C&PC are awaited.			

10	Case No.:2/14/87-ALC1/2012	Party Name:SRF LIMITED	Meet No/Date:40/87-ALC1/2012 02.01.2013	Status: Deferred
	HQ File :01/87/050/00107/AM13/	RLA File :04/24/040/00163/AM12/	Lic.No/Date:0410136831 29.05.2012	Defer Date:16.01.2013
	Decision: The firm had submitted its consolidated reply on 10.12.2012, a copy of which was forwarded to D/o C&PC on 14.12.2012. Comments of D/o C&PC are awaited.			

11	Case No.:4/22/87-ALC1/2012	Party Name:VISION POLYMER PVT LTD	Meet No/Date:40/87-ALC1/2012 02.01.2013	Status: Deferred
	HQ File :01/87/050/00176/AM13/	RLA File :34/24/040/00080/AM13/	Lic.No/Date:3410034502 26.06.2012	Defer Date:16.01.2013
	Decision: The firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 16.11.2012. Comments of D/o C&PC are awaited.			

12	Case No.:12/22/87-ALC1/2012	Party Name:EASTMAN RECLAMATIONS	Meet No/Date:40/87-ALC1/2012 02.01.2013	Status: Deferred
	HQ File :01/87/050/00184/AM13/	RLA File :30/24/040/00013/AM13/	Lic.No/Date:3010087078 26.06.2012	Defer Date:23.01.2013
	Decision: A D/L was issued by DIPP to firm on 01.01.2013. It was decided by the Committee to issue a Reminder to firm giving 15 days time for submission of information.			

Case No.:4/21/87-ALC1/2012	Party Name:VEEKAY POLYCOATS LTD.	Meet No/Date:40/87-ALC1/2012 02.01.2013	Status: Approved
HQ File :01/87/050/00146/AM13/	RLA File :05/24/040/00107/AM13/	Lic.No/Date:0510329142 09.07.2012	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB/FOR (in Currency of realisation)
1	39205900	63/0- SINGLE LAYER PVC SHEETING (0.06MM TO 0.60MM)	1000000.000	K.G	146900000.00	2600000.00 US Dollars
				Total	146,900,000.00	2,600,000.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Total exemption from Customs duty	Limiting Factor (Value/Qty/Value & Qty)
1	39046900	PVC RESIN	603000.000	K.G	40,883,400.00	723,600.00 US Dollars	0.00	Value & Qty
2	29173920	PVC PLASTICIZER	371000.000	K.G	37,730,700.00	667,800.00 US Dollars	0.00	Value & Qty
3	29173920	PVC STABILIZER	70000.000	K.G	31,640,000.00	560,000.00 US Dollars	0.00	Value & Qty
4	28230009	PIGMENTS	25000.000	K.G	5,650,000.00	100,000.00 US Dollars	0.00	Value & Qty
5	38120515	ANTISTATIC AGENT	11000.000	K.G	1,864,500.00	33,000.00 US Dollars	0.00	Value & Qty
				Total	117,768,600.00	2,084,400.00		

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/25/2008-PC.II dated 13.12.2012, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
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Single Layer PVC Sheeting (Thickness 0.06 mm to 0.60 mm)	1 kg	1. PVC Resin	0.603 kg
		2. PVC Plasticizers	0.371 kg
		3. PVC Stabilizer	0.025 kg
		4. Pigments	0.025 kg
		5. Antistatic Agent	0.011 kg

14	Case No.:5/21/87-ALC1/2012	Party Name:PARAS POLYCOAT LTD.	Meet No/Date:40/87-ALC1/2012 02.01.2013	Status: Deferred
	HQ File :01/87/050/00147/AM13/	RLA File :05/24/040/00131/AM13/	Lic.No/Date:0510329277 10.07.2012	Defer Date:23.01.2013
	Decision: The firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 27.11.2012. Comments of D/o C&PC are awaited.			

15	Case No.:26/21/87-ALC1/2012	Party Name:ZENITH INDUSTRIAL RUBBER PRODUCTS PVT. LTD	Meet No/Date:40/87-ALC1/2012 02.01.2013	Status: Deferred
	HQ File :01/87/050/00168/AM13/	RLA File :03/95/040/00245/AM13/	Lic.No/Date:0310701392 10.07.2012	Defer Date:23.01.2013
	Decision: A D/L was issued by DIPP to firm on 01.01.2013. It was decided by the Committee to issue a Reminder to firm giving 15 days time for submission of information.			

	Case No.:12/21/87-ALC1/2012	Party Name:LANXESS INDIA PVT.LTD.	Meet No/Date:40/87-ALC1/2012 02.01.2013	Status: Approved
	HQ File :01/87/050/00154/AM13/	RLA File :03/95/040/00173/AM13/	Lic.No/Date:0310701869	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB/FOR (in Currency of realisation)
1	39089090	62/0- POLYAMIDE 6 COMPOUNDS	2000000.000	K.G	328048745.00	5948300.00 US Dollars
				Total	328,048,745.00	5,948,300.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Total exemption from Customs duty	Limiting Factor (Value/Qty/Value & Qty)
1	39081090	POLYAMIDE 6	1400000.000	K.G	219,324,000.00	3,920,000.00 US Dollars	0.00	Qty
2	70191100	GLASS FIBRE	600000.000	K.G	43,641,000.00	780,000.00 US Dollars	0.00	Qty
				Total	262,965,000.00	4,700,000.00		

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/109/2012-PC.II dated 13.12.2012, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
30% Glass Fibre Filled Polyamide 6 compound	1 kg	1. Polyamide 6 Resin / Granules	0.700 kg
		2. Glass Fibre	0.300 kg

Case No.:5/25/87-ALC1/2012

Party Name:EMERALD RESILIENT TYRE MANUFACTURERS (P) LTD.

Meet No/Date:40/87-ALC1/2012
02.01.2013

Status: Approved

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB/FOR (in Currency of realisation)
1	40129090	62/0- SOLID RESILIENT TYRES	1000.000	M.T	141580935.00	2590685.00 US Dollars
				Total	141,580,935.00	2,590,685.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Total exemption from Customs duty	Limiting Factor (Value/Qty/Value & Qty)
1	40070090	CHOPPED TYRE CORD FRICTION	240.000	M.T	13,320,000.00	240,000.00 US Dollars	0.00	Value & Qty
2	40011020	NATURAL RUBBER	200.000	M.T	31,635,000.00	570,000.00 US Dollars	0.00	Value & Qty
3	40021990	Synthetic Rubber - SBR	70.000	M.T	9,906,750.00	178,500.00 US Dollars	0.00	Value & Qty
4	28030010	CARBON BLACK	200.000	M.T	14,652,000.00	264,000.00 US Dollars	0.00	Value & Qty
5	40059910	TYRE CRUMB/RUBBER POWDER	80.000	M.T	799,200.00	14,400.00 US Dollars	0.00	Value & Qty
6	38123010	OTHER CHEMICALS-ZBPD	3.000	M.T	1,135,530.00	20,460.00 US Dollars	0.00	Value & Qty
				Total	71,448,480.00	1,287,360.00		

Decision: According to the technical comments of DIPP dated 01.01.2013, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Solid Resilient Tyres	1000 kg	1. Chopped Tyre Cord Friction	240 kg
		2. Natural Rubber	200 kg

			3. Synthetic Rubber SBR	70 kg
			4. Carbon Black	200 kg
			5. Tyre Crumb / Rubber Powder	80 kg
			6. Other Chemicals ZBPD	03 kg

18	Case No.: 4/23/87-ALC1/2012	Party Name:SRF LIMITED	Meet No/Date:40/87-ALC1/2012 02.01.2013	Status: Deferred
	HQ File :01/87/050/00198/AM13/	RLA File :04/24/040/00062/AM10/	Lic.No/Date:0410138816 13.08.2012	Defer Date:16.01.2013
	Decision: The firm had submitted its consolidated reply on 10.12.2012, a copy of which was forwarded to D/o C&PC on 14.12.2012. Comments of D/o C&PC are awaited.			

19	Case No.: 20/22/87-ALC1/2012	Party Name:SRF LIMITED	Meet No/Date:40/87-ALC1/2012 02.01.2013	Status: Deferred
	HQ File :01/87/050/00192/AM13/	RLA File :04/24/040/00061/AM10/	Lic.No/Date:0410138994 21.08.2012	Defer Date:16.01.2013
	Decision: The firm had submitted its consolidated reply on 10.12.2012, a copy of which was forwarded to D/o C&PC on 14.12.2012. Comments of D/o C&PC are awaited.			

20	Case No.: 21/22/87-ALC1/2012	Party Name:SRF LIMITED	Meet No/Date:40/87-ALC1/2012 02.01.2013	Status: Deferred
	HQ File :01/87/050/00193/AM13/	RLA File :04/24/040/00076/AM10/	Lic.No/Date:0410138995 21.08.2012	Defer Date:16.01.2013

Decision: The firm had submitted its consolidated reply on 10.12.2012, a copy of which was forwarded to D/o C&PC on 14.12.2012. Comments of D/o C&PC are awaited.

21	Case No.: 4/25/87-ALC1/2012	Party Name:SRF LIMITED	Meet No/Date:40/87-ALC1/2012 02.01.2013	Status: Deferred
	HQ File :01/87/050/00211/AM13/	RLA File :04/24/040/00029/AM13/	Lic.No/Date:0410138997 21.08.2012	Defer Date:16.01.2013
	Decision: The firm had submitted its consolidated reply on 10.12.2012, a copy of which was forwarded to D/o C&PC on 14.12.2012. Comments of D/o C&PC are awaited.			

22	Case No.: 5/26/87-ALC1/2012	Party Name:SRF LIMITED	Meet No/Date:40/87-ALC1/2012 02.01.2013	Status: Deferred
	HQ File :01/87/050/00218/AM13/	RLA File :04/24/040/00119/AM11/	Lic.No/Date:0410138993 21.08.2012	Defer Date:16.01.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 20.09.2102. Comments of D/o C&PC are awaited.			

23	Case No.: 22/22/87-ALC1/2012	Party Name:SRF LIMITED	Meet No/Date:40/87-ALC1/2012 02.01.2013	Status: Deferred
	HQ File :01/87/050/00194/AM13/	RLA File :04/24/040/00122/AM10/	Lic.No/Date:0410139007 22.08.2012	Defer Date:16.01.2013
	Decision: The firm had submitted its consolidated reply on 10.12.2012, a copy of which was forwarded to D/o C&PC on 14.12.2012. Comments of D/o C&PC are awaited.			

	Case No.: 3/25/87-ALC1/2012	Party Name:SRF LIMITED	Meet No/Date:40/87-ALC1/2012 02.01.2013	Status: Deferred
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24	HQ File :01/87/050/00210/AM13/	RLA File :04/24/040/00266/AM11/	Lic.No/Date:0410139006 22.08.2012	Defer Date:16.01.2013
Decision: The firm had submitted its consolidated reply on 10.12.2012, a copy of which was forwarded to D/o C&PC on 14.12.2012. Comments of D/o C&PC are awaited.				

25	Case No.:6/26/87-ALC1/2012	Party Name:SRF LIMITED	Meet No/Date:40/87-ALC1/2012 02.01.2013	Status: Deferred
	HQ File :01/87/050/00219/AM13/	RLA File :04/24/040/00249/AM11/	Lic.No/Date:0410139054 23.08.2012	Defer Date:16.01.2013
Decision: A copy of application has been forwarded to D/o C&PC on 20.09.2102. Comments of D/o C&PC are awaited.				

Case No.:5/31/87-ALC1/2012		Party Name:ASHA CELLULOSE (I) PVT LTD		Meet No/Date:40/87-ALC1/2012 02.01.2013		Status: Approved		
HQ File :01/87/050/00257/AM13/		RLA File :03/94/040/00503/AM13/		Lic.No/Date:0310709278 17.09.2012		Defer Date:		
Application: Request is for adhoc norms for following:								
Sl.No.	ITCHS Code	EXPORT ITEM		Qty	UOM	FOB/FOR (Rs.)	FOB/FOR (in Currency of realisation)	
1	39123911	62/0- ETHYL CELLULOSE (INDUSTRIAL GRADE)		111120.000	K.G	62227200.00	1111200.00 US Dollars	
					Total	62,227,200.00	1,111,200.00	
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Total exemption from Customs duty	Limiting Factor (Value/Qty/Value & Qty)
1	47061000	COTTON LINTERS / WOODS PULP	100008.000	K.G	15,681,288.00	280,023.00 US Dollars	1,648,103.37	Value & Qty

2	29031120	ETHYL CHLORIDE	490039.200	K.G	5,600.00	100.00 US Dollars	1,172.64	Value & Qty
3	28151110	CAUSTIC SODA FLAKES/ PRILLS	498928.800	K.G	5,320.00	95.00 US Dollars	1,270.95	Value & Qty
4	29023000	TOLUENE	67783.200	K.G	2,800.00	50.00 US Dollars	586.32	Value & Qty
5	22072000	ETHANOL	84451.200	K.G	2,520.00	45.00 US Dollars	587.41	Value & Qty
				Total	15,697,528.00	280,313.00		

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/102/2009-PC.II dated 13.12.2012, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Ethyl Cellulose (Industrial Grade)	1 kg	1. Cotton Linters / Wood Pulp	0.870 kg
		2. Ethyl Chloride	3.990 kg
		3. Caustic Soda Flakes/Prills	3.710 kg
		4. Toluene	0.610 kg
		5. Ethanol	0.760 kg

Case No.:8/34/87-ALC1/2012	Party Name:ARMOR PLAST LTD.,	Meet No/Date:40/87-ALC1/2012 02.01.2013	Status: Approved
HQ File :01/87/050/00286/AM13/	RLA File :07/24/040/00270/AM13/	Lic.No/Date:0710091000 27.09.2012	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB/FOR (in Currency of realisation)
1	39239090	63/0- INTEGRATED CARTRIDGE TOP	4886.600	K.G	3636079.88	65692.50 US Dollars
2	39239090	63/0- INTEGRATED CARTRIDGE BOTTOM	4287.300	K.G	12247848.00	221280.00 US Dollars
				Total	15,883,927.88	286,972.50

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Total exemption from Customs duty	Limiting Factor (Value/Qty/Value & Qty)
1	39239090	DOW 421 W NAT (POLYSTYRENE RESIN)	9640.000	K.G	2,102,493.26	37,410.91 US Dollars	543,536.56	Value & Qty
				Total	2,102,493.26	37,410.91		

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/69/2012-PC.II dated 11.12.2012, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Integrated Cartridge Top / Bottom	1 kg	Relevant Dow 421 W Nat (Polystyrene Resin)	1.05 kg/kg content in the export product

Case No.:9/34/87-ALC1/2012	Party Name:ARMOR PLAST LTD.,	Meet No/Date:40/87-ALC1/2012 02.01.2013	Status: Approved
HQ File :01/87/050/00287/AM13/	RLA File :07/24/040/00271/AM13/	Lic.No/Date:0710090994 27.09.2012	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB/FOR (in Currency of realisation)</i>
1	39239090	63/0- VALVE SEAL 10GA 286000.000 NOS	143.000	K.G	1345558.50	24310.00 US Dollars
2	39239090	63/0- SHAFT SEAL 10GA 300000.000 NOS	90.000	K.G	1411425.00	25500.00 US Dollars
3	39239090	63/0- VALVE SEAL 7GA 286000.000 NOS	143.000	K.G	1424709.00	25740.00 US Dollars
4	39239090	63/0- SHAFT SEAL 7GA 300000.000 NOS	90.000	K.G	1494450.00	27000.00 US Dollars
5	39239090	63/0- SHAFT SEAL 12GA 270000.000 NOS	81.000	K.G	1718617.50	31050.00 US Dollars
6	39239090	63/0- SHAFT SEAL SAMPLE TRAP II 10GA 270000.000 NOS	108.000	K.G	1494450.00	27000.00 US Dollars
7	39239090	63/0- SHAFT SEAL SAMPLE TRAP II 7GA 270000.000 NOS	108.000	K.G	1494450.00	27000.00 US Dollars
8	39239090	63/0- TRAY SEAL 1192500.000 NOS	477.000	K.G	4290316.88	77512.50 US Dollars
				Total	14,673,976.88	265,112.50

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Total exemption from Customs duty</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	39039090	C FLEX RESIN, R70 028 000 35A	300.000	K.G	478,486.80	8,514.00 US Dollars	54,674.29	Value & Qty
2	39039090	C FLEX RESIN, R70 072 000 60A	500.000	K.G	695,868.52	12,382.00 US Dollars	98,914.68	Value & Qty
3	39039090	C FLEX RESIN, R70 001 000 50A	500.000	K.G	695,868.40	12,382.00 US Dollars	159,026.81	Value & Qty

				Total	1,870,223.72	33,278.00		
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Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/69/2012-PC.II dated 11.12.2012, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Valve seal / Shaft seal / Tray seal	1 kg	Relevant C Flex Resin	1.048 kg/kg content in the export product

Case No.: 3/30/87-ALC1/2012	Party Name:DIAB CORE MATERIALS PRIVATE LIMITED	Meet No/Date:40/87-ALC1/2012 02.01.2013	Status: Approved
HQ File :01/87/050/00250/AM13/	RLA File :04/24/040/00121/AM13/	Lic.No/Date:0410140165 28.09.2012	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB/FOR (in Currency of realisation)
1	39219099	63/0- PVC RIGID BLOCK H60	4368.000	Number	45659574.00	812448.00 US Dollars
				Total	45,659,574.00	812,448.00

	ITCHS				Total exemption from Customs	Limiting Factor
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29	Sl.No.	HS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Total Exemption from Customs duty	Duty Factor (Value/Qty/Value & Qty)
	1	39219099	H60 FOAM BLANK	4761.000	Number	38,575,674.00	686,400.00 US Dollars	26.84	Value & Qty
					Total	38,575,674.00	686,400.00		

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/61/2009-PC.II dated 13.12.2012, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
PVC RIGID BLOCK H 60	4368 No.	H 60 FOAM BLANK	4586 No.

30	Case No.:4/30/87-ALC1/2012	Party Name:SHRIRAM SEPL COMPOSITES PVT LTD	Meet No/Date:40/87-ALC1/2012 02.01.2013	Status: Deferred
	HQ File :01/87/050/00251/AM13/	RLA File :04/24/040/00125/AM13/	Lic.No/Date:0410140092 28.09.2012	Defer Date:23.01.2013
	Decision: A D/L No. 46011/125/2012-PC.II dated 10.12.2012 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder to firm giving 15 days time for submission of information.			

31	Case No.:9/31/87-ALC1/2012	Party Name:SRF LIMITED	Meet No/Date:40/87-ALC1/2012 02.01.2013	Status: Deferred
	HQ File :01/87/050/00261/AM13/	RLA File :04/24/040/00248/AM12/	Lic.No/Date:0410140352 09.10.2012	Defer Date:16.01.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 29.10.2102. Comments of D/o C&PC are awaited.			

Case No.:1/32/87-ALC1/2012	Party Name:DISEASE CONTROL TECHNOLOGIES PRIVATE LIMITED,	Meet No/Date:40/87-ALC1/2012 02.01.2013	Status: Approved
HQ File :01/87/050/00262/AM13/	RLA File :32/24/040/00039/AM13/	Lic.No/Date:3210057861 11.10.2012	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB/FOR (in Currency of realisation)
1	39269099	63/0- LLIN HDPE MOSQUITO BED NETS	670500.000	K.G	134100000.00	2487940.60 US Dollars
				Total	134,100,000.00	2,487,940.60

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Total exemption from Customs duty	Limiting Factor (Value/Qty/Value & Qty)
1	39269099	HDPE GRANULES RAW MATERIAL	714000.000	K.G	64,260,000.00	1,173,698.63 US Dollars	17,253,167.00	Value & Qty
2	38089910	ALPHACYPERMETHRIN TECHNICAL RAW MATERIAL	5550.000	K.G	6,105,000.00	111,506.85 US Dollars	1,639,131.00	Value & Qty
3	39011010	LLDPE GRANULES RAW MATERIAL	30450.000	K.G	2,892,750.00	52,835.62 US Dollars	776,674.00	Value & Qty
4	83081010	MOSQUITO NET HANGING ZINC COATED HOOKS COMPONENT	6600000.000	Number	3,300,000.00	60,273.97 US Dollars	886,017.00	Value & Qty
				Total	76,557,750.00	1,398,315.07		

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/08/2012-PC.II dated 11.12.2012, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
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LLIN Mosquito Bed Net	HDPE	1 kg	1. HDPE Granules	1.0343 kg
			2. Alpha Cypermethrin	0.0080 kg
			3. LLDPE Granules	0.0441 kg
			4. Mosquito Net Hanging Tine Coated Hooks	Net to Net

Case No.:6/32/87-ALC1/2012	Party Name:ALUDECOR LAMINATION PVT. LTD.,	Meet No/Date:40/87-ALC1/2012 02.01.2013	Status: Approved
HQ File :01/87/050/00267/AM13/	RLA File :02/24/040/00117/AM13/	Lic.No/Date:0210183240 16.10.2012	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM					Qty	UOM	FOB/FOR (Rs.)	FOB/FOR (in Currency of realisation)
1	39201019	61/0- ALUMINUM COMPOSITE PANEL (ACP) THICKNESS 4MM. ALUMINUM PLASTIC COMPOSITE PANEL COIL THICKNESS 4MM.					16530.000	Sq. meter	14540912.00	280983.81 US Dollars
								Total	14,540,912.00	280,983.81

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Total exemption from Customs duty	Limiting Factor (Value/Qty/Value & Qty)
1	76069290	ALUMINUM COIL. ALUMINUM ALLOY COIL.	42488.700	K.G	5,407,401.42	104,490.85 US Dollars	1,235,591.00	Value & Qty
2	39211900	PLASTIC ADHESIVE FILM. PLASTIC FILM.	2551.400	K.G	549,284.56	10,614.19 US Dollars	0.00	Value & Qty
		PLASTIC PROTECTIVE FILM PLASTIC				4 365 43 US		

3	39199090	PLASTIC PROTECTIVE FILM, PLASTIC FILM.	1475.300	K.G	225,911.20	7,500.75 US Dollars	0.00	Value & Qty
4	39012000	PLASTIC GRANULES(LDPE) LOW DENSITY POLYTHENE.	53804.000	K.G	4,574,737.70	88,400.73 US Dollars	0.00	Value & Qty
5	32089029	PVDF PRIMER PAINTS. PAINTS	521.520	Litre	129,493.92	2,502.30 US Dollars	37,362.00	Value & Qty
6	32100090	PVDF PAINTS. PAINTS.	1735.650	Litre	1,743,195.94	33,684.95 US Dollars	502,947.00	Value & Qty
7	32100090	THINER. CHEMICAL.	104.000	Litre	14,246.56	275.29 US Dollars	4,110.00	Value & Qty
				Total	12,644,271.30	244,333.74		

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/13/2009-PC.II dated 11.12.2012, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Aluminium Composite Panel (ACP) Thickness 4mm (Weight/Sq. Mtr 5.66 kg+/-3%)	1 Sq. Meter	1. Aluminium Coil	2.570 kg
		2. Plastic Adhesive Film	0.154 kg
		3. Plastic Protective Film	0.089 kg
		4. LDPE Granules	3.250 kg
		5. PVDF Primer Paints	0.030 litre
		6. PVDF Paints	0.105 litre
		7. Thinner	0.006 litre

34	Case No.:8/32/87-ALC1/2012	Party Name:SRF LIMITED	Meet No/Date:40/87-ALC1/2012 02.01.2013	Status: Deferred
	HQ File :01/87/050/00269/AM13/	RLA File :04/24/040/00106/AM13/	Lic.No/Date:0410140521 16.10.2012	Defer Date:16.01.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 01.11.2102. Comments of D/o C&PC are awaited.			

35	Case No.:9/32/87-ALC1/2012	Party Name:SRF LIMITED	Meet No/Date:40/87-ALC1/2012 02.01.2013	Status: Deferred
	HQ File :01/87/050/00270/AM13/	RLA File :04/24/040/00113/AM13/	Lic.No/Date:0410140524 16.10.2012	Defer Date:16.01.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 01.11.2102. Comments of D/o C&PC are awaited.			

36	Case No.:2/40/87-ALC1/2012	Party Name:INDOFIL INDUSTRIES LTD.	Meet No/Date:40/87-ALC1/2012 02.01.2013	Status: Deferred
	HQ File :01/87/050/00329/AM13/	RLA File :03/94/040/00585/AM13/	Lic.No/Date:0310712954 17.10.2012	Defer Date: 16.01.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 28.12.2102. Comments of D/o C&PC are awaited.			

	Case No.:2/34/87-ALC1/2012	Party Name:VIKAS GLOBALONE LIMITED	Meet No/Date:40/87-ALC1/2012 02.01.2013	Status: Approved
	HQ File :01/87/050/00280/AM13/	RLA File :05/24/040/00246/AM13/	Lic.No/Date:0510337512 19.10.2012	Defer Date:
	Application: Request is for adhoc norms for following:			

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB/FOR (in Currency of realisation)
1	39039090	64/0- THERMOPLASTIC COMPOUND / TPR / VEEPREENE	500000.000	K.G	96899288.00	1769850.00 US Dollars
				Total	96,899,288.00	1,769,850.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Total exemption from Customs duty	Limiting Factor (Value/Qty/Value & Qty)
1	39039090	SBS / STYRENE BUTADIENE STYRENE CO-POLYMER-PB-575,585,5301, 5302, 511 EN-675, 684,685, EN- 687, 611, 701,655, 659 LCY-1475,1487,1484, 1485,3411, 3546, LG-411S, 475, 485,501, 604 TSRC-475E, 475R, 4202, 4230, 3201, PB-5903, D1102, D1184, SEBS-9550, 9551, 9552, 9554, Polymers 2314, 2312, 2315, SBS (Polymers) 161B, 161C, 166, 6302, 172, 177	350000.000	K.G	61,320,000.00	1,120,000.00 US Dollars	14,716,800.00	Value & Qty
2	39039090	STYRENE BUTADIENE CO-POLYMER Styrolux-3G55, 684D, Styroclear-GH62, KR03, KR03NW, KR99, KRDEV027, XK43, PB5910, 210, CN08, CN07, 825, 805, 810, 830	60000.000	K.G	9,855,000.00	180,000.00 US Dollars	2,365,200.00	Value & Qty
3	40021990	SYNTHETIC RUBBER JSR-RB-830, RB-820,RB-840, RB-830 OFF SPEC, RB-820 OFF SPEC, RB-840 OFF SPEC	50000.000	K.G	12,318,750.00	225,000.00 US Dollars	2,956,500.00	Value & Qty
				Total	83,493,750.00	1,525,000.00		

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/56/2012-PC.II dated 11.12.2012, following adhoc norms are **approved with 5% wastage**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Thermoplastic Compounds / TPR / VEEPREENE	1 kg	1. SBS/Styrene Butadiene Styrene Co-Polymer/Styrene Butadiene Block Co-Polymer (PB – 575, 585, 5301, 5302, 511, EN-675, 684, 685, 687, 611, 701, 659, LCY-1475,	0.6934 kg

		1487, 1484, 3411, 3546 LG-411S, 475, 485, 501, 604, TSRC-475E, 475R, 4202, 4230, 3201, PB-5903, D 1102, D 1184, SBBS-9550, 9551, 9552, 9554, Polymer 2314, 2312, 2315, SBS (Polymers) 161B, 161C, 166, 6302, 172, 177	
		2. Styrene Butadiene Co-polymer (Styrolux – 3G55, 684D Styroclear-GH62, KR03, KR03 NW, KR99, KRDEV027, XK-43, PB-5910, 210, CN07, CN08, 825, 805, 810, 830)	0.1189 kg
		3. Synthetic Rubber (JSR-RB 830, RB-820, RB-840, RB-830 Off Spec., RB-820, RB-840 Off Spec.)	0.0990 kg

Case No.:3/40/87-ALC1/2012	Party Name:GUARNIFLON INDIA PVT.LTD.	Meet No/Date:40/87-ALC1/2012 02.01.2013	Status: Deferred
HQ File :01/87/050/00330/AM13/	RLA File :03/94/040/00609/AM13/	Lic.No/Date:0310713327	Defer Date:

38		22.10.2012	23.01.2013
Decision: A copy of application has been forwarded to D/o C&PC on 28.12.2102. Comments of D/o C&PC are awaited.			

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Case No.:1/40/87-ALC1/2012	Party Name:KALPENA INDUSTRIES LIMITED,	Meet No/Date:40/87-ALC1/2012 02.01.2013	Status: Approved					
HQ File :01/87/050/00328/AM13/	RLA File :03/94/040/00471/AM13/	Lic.No/Date:0310713610 25.10.2012	Defer Date:					
Application: Request is for adhoc norms for following:								
Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB/FOR (in Currency of realisation)		
1	39019090	63/0- Polyethylene Compound Semiconducting Compound - THERMOPLASTIC	50.000	M.T	7423125.00	133750.00 US Dollars		
				Total	7,423,125.00	133,750.00		
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Total exemption from Customs duty	Limiting Factor (Value/Qty/Value & Qty)
1	39011090	Low Density Polyethylene (LDPE)	18.140	M.T	1,400,607.54	25,033.20 US Dollars	70,030.38	Value & Qty
2	39019090	Ethylene Alpha Olefin Copolymer (Tafmer DF270) or Polyolefin Elastomer	16.710	M.T	1,682,360.55	30,069.00 US Dollars	84,118.03	Value & Qty
3	28030010	Carbon Black	16.710	M.T	1,808,537.59	32,324.18 US Dollars	90,426.88	Value & Qty
4	29309099	Antioxidant	0.950	M.T	345,491.25	6,175.00 US Dollars	25,911.84	Value & Qty
				Total	5,236,996.93	93,601.38		
Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 19/87-ALC1/2012 dated								

07.08.2012, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Polyethylene Compound – Semi conducting compound – Thermo plastic	1 kg	1. LLDPE Granules	0.3628 kg
		2. Ethylene Alpha Olefin Copolymer (Tafmer DF 270) / Polyolefin Elastomer	0.3341 kg
		3. Carbon Black	0.3341 kg
		4. Antioxidant	0.0190 kg

Case No.:5/40/87-ALC1/2012	Party Name:KALPENA INDUSTRIES LIMITED,	Meet No/Date:40/87-ALC1/2012 02.01.2013	Status: Approved
HQ File :01/87/050/00332/AM13/	RLA File :03/94/040/00601/AM13/	Lic.No/Date:0310713611 25.10.2012	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB/FOR (in Currency of realisation)
1	39019090	63/0- Polyethylene Compound Semiconducting Compound - THERMOPLASTIC	100.000	M.T	13740250.00	265000.00 US Dollars
				Total	13,740,250.00	265,000.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Total exemption from Customs duty</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	39011090	Low Density Polyethylene (LDPE) Granules	36.280	M.T	2,588,487.30	48,978.00 US Dollars	129,424.37	Value & Qty
2	39019090	Ethylene Alpha Olefin Copolymer (Tafmer DF270) or Polyolefin Elastomer	33.410	M.T	3,178,293.30	60,138.00 US Dollars	158,914.67	Value & Qty
3	28030010	Carbon Black	33.410	M.T	3,416,665.30	64,648.35 US Dollars	170,833.26	Value & Qty
4	29309099	Antioxidant	1.900	M.T	652,697.50	12,350.00 US Dollars	48,952.31	Value & Qty
				Total	9,836,143.40	186,114.35		

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 19/87-ALC1/2012 dated 07.08.2012, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Polyethylene Compound – Semi conducting compound – Thermo plastic	1 kg	1. LLDPE Granules	0.3628 kg
		2. Ethylene Alpha Olefin Copolymer (Tafmer DF 270) / Polyolefin Elastomer	0.3341 kg
		3. Carbon Black	0.3341 kg
		4. Antioxidant	0.0190 kg

LIMITED,

02.01.2013

Approved

HQ File :01/87/050/00333/AM13/

RLA File :03/94/040/00602/AM13/

Lic.No/Date:0310713780
29.10.2012

Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB/FOR (in Currency of realisation)
1	39011010	63/0- XLPE Compound	504.000	M.T	47038320.00	907200.00 US Dollars
				Total	47,038,320.00	907,200.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Total exemption from Customs duty	Limiting Factor (Value/Qty/Value & Qty)
1	39011010	Low Density Polyethylene (LDPE) (Granules)	504.000	M.T	35,959,140.00	680,400.00 US Dollars	1,797,957.00	Value & Qty
2	39123000	Di-Cumylperoxide (DCP)	10.080	M.T	2,796,822.00	52,920.00 US Dollars	209,761.65	Value & Qty
3	38123090	Antioxidant	5.040	M.T	1,731,366.00	32,760.00 US Dollars	129,852.45	Value & Qty
				Total	40,487,328.00	766,080.00		

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 23/87-ALC1/2011 dated 05.09.2012, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
XLPE Compound	1 kg	1. LDPE Granules	1.00 kg
		2. Di-Cumylperoxide (DCP)	0.02 kg
		3. Antioxidant (Irganox 1024)	0.01 kg

42	Case No.:8/40/87-ALC1/2012	Party Name:EXPANDED POLYMER SYSTEMS PVT. LTD	Meet No/Date:40/87-ALC1/2012 02.01.2013	Status: Deferred
	HQ File :01/87/050/00335/AM13/	RLA File :03/94/040/00658/AM13/	Lic.No/Date:0310713837 30.10.2012	Defer Date: 23.01.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 28.12.2102. Comments of D/o C&PC are awaited.			

43	Case No.:9/40/87-ALC1/2012	Party Name:EXPANDED POLYMER SYSTEMS PVT. LTD	Meet No/Date:40/87-ALC1/2012 02.01.2013	Status: Deferred
	HQ File :01/87/050/00336/AM13/	RLA File :03/94/040/00660/AM13/	Lic.No/Date:0310713852 30.10.2012	Defer Date: 23.01.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 28.12.2102. Comments of D/o C&PC are awaited.			

44	Case No.:10/40/87-ALC1/2012	Party Name:EXPANDED POLYMER SYSTEMS PVT. LTD	Meet No/Date:40/87-ALC1/2012 02.01.2013	Status: Deferred
	HQ File :01/87/050/00337/AM13/	RLA File :03/94/040/00673/AM13/	Lic.No/Date:0310714272 05.11.2012	Defer Date: 23.01.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 28.12.2102. Comments of D/o C&PC are awaited.			

	Case No.:15/40/87-ALC1/2012	Party Name:TYTAN ORGANICS PVT. LTD.,	Meet No/Date:40/87-ALC1/2012 02.01.2013	Status: Deferred
	HQ File :01/87/050/00342/AM13/	RLA File :03/95/040/00489/AM13/	Lic.No/Date:0310714507	Defer Date:

45			07.11.2012	23.01.2013
Decision: A copy of application has been forwarded to D/o C&PC on 28.12.2102. Comments of D/o C&PC are awaited.				

46	Case No.:16/40/87-ALC1/2012	Party Name:SERVO-MED INDUSTRIES PVT.LTD.,	Meet No/Date:40/87-ALC1/2012 02.01.2013	Status: Deferred
	HQ File :01/87/050/00343/AM13/	RLA File :03/95/040/00597/AM13/	Lic.No/Date:0310714596 07.11.2012	Defer Date: 23.01.2013
	Decision: A copy of application has been forwarded to DIPP on 28.12.2102. Comments of DIPP are awaited.			

Case No.:3/37/87-ALC1/2012		Party Name:COLORPLAST SYSTEMS PVT LTD		Meet No/Date:40/87-ALC1/2012 02.01.2013		Status: Approved		
HQ File :01/87/050/00301/AM13/		RLA File :05/23/040/00320/AM13/		Lic.No/Date:0510338746 08.11.2012		Defer Date:		
Application: Request is for adhoc norms for following:								
Sl.No.	ITCHS Code	EXPORT ITEM			Qty	UOM	FOB/FOR (Rs.)	FOB/FOR (in Currency of realisation)
1	39201019	62/0- Printed Plastic Cards (63000000 Nos) (Using Calendared Plastic Sheet PVC/ABS, PVC/AD (315 MT) of 80+/-10% 320+/-10% & 800+/-10% Micron & otther consumables i.e Printing Ink, UV Primer, UV Varnish, Offset Image Plates, Washing Chemicals, Printing Rubber Blankets (Metal Back) & Punching Tools)			315.000	M.T	107100000.00	2013158.00 US Dollars
						Total	107,100,000.00	2,013,158.00
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Total exemption from Customs duty	Limiting Factor (Value/Qty/Value & Qty)
		Calendared Plastic Sheets (PVC/ABS, PVC/AD)				1 094 211 00		

1	39201019	Calendared Plastic Sheets (PVC-ABS, PVC-AD) (80+/-10%, 320+/-10% & 800+/-10% Micron)	441.000	M.T	58,212,000.00	1,070,969.00 US Dollars	14,553,000.00	Value & Qty
2	32151190	Printing Inks (Consumables for Printing on Cards)	6615.000	K.G	9,751,560.00	183,300.00 US Dollars	2,437,890.00	Value & Qty
3	84439990	Water less offset Image Plates (Consumables for Printing Plates)	3780.000	Number	1,093,260.00	20,550.00 US Dollars	273,315.00	Value & Qty
4	34029041	Chemicals DP-1/PA-F (Consumable for washing of plate)	63.000	Litre	74,480.00	1,400.00 US Dollars	0.00	Value & Qty
5	84439990	Printing Rubber Blankets (Metal Back) (Consumable for printing purpose 525x414 MM (Thickness 1.63 MM+/-5%))	693.000	Number	4,841,200.00	91,000.00 US Dollars	0.00	Value & Qty
6	84612019	Punching Tools (Tools to cut plastic sheet)	31.000	Set	2,872,800.00	54,000.00 US Dollars	0.00	Value & Qty
7	84439990	Doctor Blade (Consumable (1% of FOB value of exports)	3150.000	Number	1,070,969.00	20,131.00 US Dollars	215,000.00	Value & Qty
8	84439990	Sealing Cheeks (Consumables (1% of FOB value of exports)	6135.000	Number	1,070,969.00	20,131.00 US Dollars	215,000.00	Value & Qty
				Total	78,987,238.00	1,484,723.00		

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/80/2008-PC.II dated 02.01.2013, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Printed Plastic Cards (for SIM Card GSM/CDMA)	1 kg	1. Relevant Calendared Plastic Sheets (PVC-ABS/ PVC-AD)	1.36 kg
		2. Printing Inks	0.020 kg
		3. Water less offset Image Plates	0.01 Nos.
		4. Chemicals DP-1/PA-F	0.2 ml
		5. Printing Rubber Blankets (Metal Black)	0.002 No.
		6. Punching Tools / Doctor Blade /Sealing Cheeks	2% of FOB value of export

48	Case No.:4/40/87-ALC1/2012	Party Name:GRP LTD.	Meet No/Date:40/87-ALC1/2012 02.01.2013	Status: Deferred
	HQ File :01/87/050/00331/AM13/	RLA File :03/94/040/00627/AM13/	Lic.No/Date:0310714644 08.11.2012	Defer Date: 23.01.2013
	Decision: A copy of application has been forwarded to DIPP on 28.12.2102. Comments of DIPP are awaited.			

49	Case No.:7/40/87-ALC1/2012	Party Name:BALKRISHNA INDUSTRIES LIMITED,	Meet No/Date:40/87-ALC1/2012 02.01.2013	Status: Deferred
	HQ File :01/87/050/00334/AM13/	RLA File :03/94/040/00652/AM13/	Lic.No/Date:0310714895 12.11.2012	Defer Date: 23.01.2013
	Decision: A copy of application has been forwarded to DIPP on 28.12.2102. Comments of DIPP are awaited.			

50	Case No.:11/40/87-ALC1/2012	Party Name:EXPANDED POLYMER SYSTEMS PVT. LTD	Meet No/Date:40/87-ALC1/2012 02.01.2013	Status: Deferred
	HQ File :01/87/050/00338/AM13/	RLA File :03/94/040/00703/AM13/	Lic.No/Date:0310714936 12.11.2012	Defer Date: 23.01.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 28.12.2102. Comments of D/o C&PC are awaited.			

51	Case No.:12/40/87-ALC1/2012	Party Name:EXPANDED POLYMER SYSTEMS PVT. LTD	Meet No/Date:40/87-ALC1/2012 02.01.2013	Status: Deferred
	HQ File :01/87/050/00339/AM13/	RLA File :03/94/040/00704/AM13/	Lic.No/Date:0310714937 12.11.2012	Defer Date: 23.01.2013

Decision: A copy of application has been forwarded to D/o C&PC on 28.12.2102. Comments of D/o C&PC are awaited.

52	Case No.:13/40/87-ALC1/2012	Party Name:DOW CHEMICAL INTERNATIONAL PRIVATE LIMITED	Meet No/Date:40/87-ALC1/2012 02.01.2013	Status: Deferred
	HQ File :01/87/050/00340/AM13/	RLA File :03/94/040/00710/AM13/	Lic.No/Date:0310714940 12.11.2012	Defer Date: 23.01.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 28.12.2102. Comments of D/o C&PC are awaited.			

53	Case No.:18/40/87-ALC1/2012	Party Name:BALKRISHNA INDUSTRIES LIMITED,	Meet No/Date:40/87-ALC1/2012 02.01.2013	Status: Deferred
	HQ File :01/87/050/00345/AM13/	RLA File :03/94/040/00649/AM13/	Lic.No/Date:0310714898 12.11.2012	Defer Date: 23.01.2013
	Decision: A copy of application has been forwarded to DIPP on 28.12.2102. Comments of DIPP are awaited.			

54	Case No.:20/37/87-ALC1/2012	Party Name:SRF LIMITED	Meet No/Date:40/87-ALC1/2012 02.01.2013	Status: Deferred
	HQ File :01/87/050/00318/AM13/	RLA File :04/24/040/00107/AM13/	Lic.No/Date:0410141069 16.11.2012	Defer Date:16.01.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 07.12.2102. Comments of D/o C&PC are awaited.			

	Case No.:17/40/87-ALC1/2012	Party Name:ZENITH INDUSTRIAL RUBBER PRODUCTS PVT. LTD	Meet No/Date:40/87-ALC1/2012 02.01.2013	Status: Deferred
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55	HQ File :01/87/050/00344/AM13/	RLA File :03/95/040/00622/AM13/	Lic.No/Date:0310715541 22.11.2012	Defer Date: 23.01.2013
Decision: A copy of application has been forwarded to DIPP on 28.12.2102. Comments of DIPP are awaited.				

56	Case No.:14/40/87-ALC1/2012	Party Name:RELIANCE INDUSTRIES LTD.	Meet No/Date:40/87-ALC1/2012 02.01.2013	Status: Deferred
	HQ File :01/87/050/00341/AM13/	RLA File :03/95/040/00382/AM13/	Lic.No/Date:0310716021 30.11.2012	Defer Date: 23.01.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 28.12.2102. Comments of D/o C&PC are awaited.			

Meeting ended with thanks to Chair and all participants.
